

12.44 hrs.

**PAPERS LAID ON THE TABLE  
DRAFT SCIENCE AND TECHNOLOGY PLAN  
1974-79—VOLUME I**

**THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY AND AGRICULTURE (SHRI C. SUBRAMANIAM):** I beg to lay on the Table a copy of the Draft Science and Technology Plan 1974-79—Volume I (Hindi version), [Placed in Library see No. LT-8235/74].

**NOTIFICATION UNDER ALL INDIA SERVICES ACT, 1951 AND ARMS**

(Am.) ~~(Amend.)~~ RULES, 1974.

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA):** I beg to lay on the Table.

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:—

(i) G.S.R. 812 published in Gazette of India dated the 3rd August, 1974 containing corrigendum to Notification No. G.S.R. 300 (E) published in Gazette of India dated the 5th July, 1974. [Placed in Library Sec. No. LT-8236/74].

(ii) The All India Services (Conduct) Amendment Rules, 1974, published in Notification No. G.S.R. 834 in Gazette of India dated the 10th August, 1974. [Placed in Library Sec. No. 8237/74].

(2) A copy of the Arms (Amendment) Rules, 1974 (Hindi and English versions) published in Notification No. G.S.R. 733 in Gazette of India dated the 13th July, 1974, under sub-section (3) of section 44 of the Arms Act, 1959 [Placed in Library Sec. No. LT-8238/74].

**ANNUAL REPORT OF PERMANENT INDUS COMMISSION FOR THE YEAR ENDED 31st MARCH, 1974.**

**THE MINISTER OF IRRIGATION AND POWER (SHRI K. C. PANT):** I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Permanent Indus Commission for the year ended the 31st March, 1974 [Placed in Library Sec. No. LT-8239/74].

**ANNUAL REPORTS OF INDIAN TELEPHONE INDUSTRIES LTD. BANGALORE AND HINDUSTAN TELEPRINTERS LTD., MADRAS FOR 1972-73.**

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAGANNATH PAHADIA):** I beg to lay on the Table a copy each of the following Reports (Hindi and English: versions) under sub-section (1) of section 619A of the Companies Act, 1956:

(1) Annual Report of the Indian Telephone Industries Limited, Bangalore, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-8240/74].

(2) Annual Report of the Hindustan Teleprinters Limited, Madras, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-8241/74]

**ANNUAL FINANCIAL STATEMENT OF GUJARAT ELECTRICAL BOARD FOR 1974-75 UNDER ELECTRICITY (SUPPLY) ACT, 1948 AND A STATEMENT**

**THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD):** I beg to lay on the Table:—

(1) A copy of the Annual Financial Statement of the Gujarat Electricity Board for the year 1974-75 under sub-section (3) of section 61 of the Electricity (Supply) Act, 1948 read with clause (c) (iii) of the Proclamation dated the 9th February, 1974 issued by the President in relation to the State of Gujarat.

(2 At statement (Hindi and English versions) showing (i) reasons for laying the above document; and (ii) reasons for not laying the Hindi version thereof. [Placed in library See No. LT-8242/74].

(iv) Half-a-Million Jobs Programme.

12.44 hrs.

**CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE**

**REPORTED FAILURE OF SCHEMES UNDER THE CRASH PROGRAMME FOR EMPLOYMENT**

श्री राम सहाय पांडे. (राजनंदगढ़)  
 अध्यक्ष महोदय, मैं निम्नलिखित समाचार की और माननीय योजना मंत्री जी का ध्यान आकर्षित करता हूँ तथा उनसे अनुरोध करता हूँ कि व इस के सम्बन्ध में अपना बकाबन्दे —

“रोजगार के फौरी कार्यक्रम के अन्तर्गत योजनाओं की कथित विफलता और उसके परिणामस्वरूप 170 करोड़ रुपये की राशि व्यय चले जाने के समाचार।”

12.45 hrs.

(SHRI VASANT SATHE in the Chair)

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): Mr. Speaker, Sir, in the Fourth Plan the importance of providing adequate employment opportunities was recognised. However, in the course of the Plan period, it was found that the growth of employment opportunities was not up to the anticipated level. Therefore four special programmes were taken up for being implemented. These programmes were—

- (i) Crash Scheme for Rural Employment;
- (ii) The Programme for educated unemployed;
- (iii) Special Employment Programme; and

The first Programme, namely Crash Scheme for Rural Employment was initiated in the year 1971-72 and was continued during the years 1972-73 and 1973-74. It aimed at creating employment for at least 1000 persons in each of the districts in the country with an average annual allocation of Rs. 12.5 lakhs per district. During the three years of the operation of the Scheme, the expenditure incurred has been of the order of Rs. 124.8 crores. It resulted in employment generation of over 3000 lakh mandays which is equivalent to providing employment to about 4 lakh persons annually for about 250 working days a year.

The second Special Programme, namely, the Programme for Educated Unemployed including engineers and scientists was in operation during the years 1971-72, 1972-73 and 1973-74. The Programme provided, *inter alia*, for assistance to small entrepreneurs, setting up of agro-service centres and surveys and investigations of different projects. The total expenditure during these three years amounted to Rs. 93.09 crores and provided employment to 40,000 educated persons during 1971-72 and 71,000 educated persons during the year 1972-73. In the year 1973-74, the level of employment generated during the previous year, was more or less maintained.

The third programme namely, the Special Employment Programme, was taken up in the year 1972-73 and was continued in the subsequent year. The total expenditure during the two years under this programme amounted to Rs. 48.62 crores. The scheme provided employment on a full-time basis to nearly 3.8 lakh persons. In addition, it created employment amounting to over 380 lakh mandays.

The Fourth special programme, namely Half a Million Jobs Programme, was initiated during 1973-74. The objective of the programme was to